

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3440
ANSWERED ON:15.05.2006
ENVIRONMENTAL CLEARANCE TO DEEP WATER PORT
Mediyam Dr. Babu Rao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether deep water port at Gangavaram in Andhra Pradesh has applied for clearance ;and
- (b) if so, the time required to grant Environmental clearance thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRINAMO NARAIN MEENA)

(a) and (b) The Ministry of Environment and Forests had received a project pertaining to `Development of Port at Gangavaram near Visakhapatnam by M/s Gangavaram Port Limited` which was accorded clearance under the Coastal Regulation Zone Notification, 1991 on 11.3.2005 subject to environmental safeguards and conditions.